

ITEM NO.1

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).234/2018

SHANTANU KUMAR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With appln.(s) for appropriate orders/directions and for clarification/direction and for intervention/impleadment)

Date : 10-01-2019 The matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Prashant Bhushan, AOR
Mr. Govind Jee, Adv.

For Respondent(s)/ Mr. P.K. Dey, Adv.
Applicant(s) Mr. Sachin Sharma, Adv.
Mr. Nachiketa Joshi, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. V. Giri, Sr. Adv.
Mr. Krishna Dev Jagarlamudi, AOR

Mr. Arjun Singh Bhati, AOR

Mr. M.C. Garg, Sr. Adv.
Mr. Ishwar Singh, Adv.
Ms. Pallavi Pratap, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of Mr. Prashant Bhushan, learned counsel appearing for the petitioners, list the matter on 17.1.2019.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR